

THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION
The 3rd November, 2019

No.HCM/1/96/BENCH/ 23655 As directed and in partial modification of the earlier notification of Bench constitution dated 24.10.2019, it is hereby informed to all the learned counsel and concerned parties that Hon'ble the Chief Justice will not hold for Single and Division Benches on 4.11.2019,5.11.2019 and 6.11.2019 respectively and further informed to all the learned counsel and concerned parties that the revised Division Bench for the said period shall be as follows:

Date	Original Division Bench	Revised Division Bench	Court Hall No.
04/11/19 Monday	Hon'ble the Chief Justice Hon'ble Mr. Justice L.S. Jamir	Hon'ble Mr. Justice L.S. Jamir Hon'ble Mr. Justice M.V. Muralidaran	2
05/11/19 Tuesday	Hon'ble the Chief Justice Hon'ble Mr. Justice L.S. Jamir	Hon'ble Mr. Justice L.S. Jamir Hon'ble Mr. Justice - M.V. Muralidaran	2
06/11/19 Wednesday	Hon'ble the Chief Justice Hon'ble Mr. Justice Kh. Nobin Singh	Hon'ble Mr. Justice Kh. Nobin Singh Hon'ble Mr. Justice M.V. Muralidaran	3

Further informed that urgent matters involving extension of interim orders fixed on 4.11.2019, 5.11.2019 and 6.11.2019 before the Single Bench of Hon'ble the Chief Justice may be mentioned before Hon'ble Mr. Justice L.S. Jamir.

Sd/-

(W. TONEN MEITEI)
REGISTRAR (JUDL.)

Copy to:-

1. The Advocate General, Govt. of Manipur.
2. The Registrar, Vigilance & Administration, High Court of Manipur.
3. The Govt. Advocates, Govt. of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
11. The P.S. to Hon'ble Justice Kh. Nobin Singh.
12. The P.S. to Registrar General, High Court of Manipur.
13. The P.S. to Registrar (Judicial), High Court of Manipur.
14. The System Analyst, High Court of Manipur for uploading the same to the official website.
15. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
16. The Court Masters, High Court of Manipur.
17. Guard File/Order Book.
18. Notice Board.
19. Concerned file.

*For kind information and
Circulation to the learned members*

W. Tonen Meitei
(W. TONEN MEITEI) 3.11.19
REGISTRAR (JUDL.)